

(a) the number of posts in group 'D' and in postman cadre lying vacant as on August 31, 1988 and August 31, 1989; and

(b) the number of extra departmental employees who have been absorbed against such vacant posts during each of the last three years and the current year?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). Information is being collected and will be laid on the Table of the House

#### **Allotment of Land to Displaced persons from Chhamb Niabat**

278. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are still families displaced from Chhamb Niabat area during the 1971 Indo-Pak conflict which have not been allotted their quota of land as yet;

(b) if so, the number of such families and the reasons for not allotting them land;

(c) whether any other alternatives have been offered to them; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) Yes, Sir.

(b) 696 families could not be allotted their due quota of land due to non-availability of agricultural land in J&K. Meanwhile, the State Government have indicated the availability of 100 acres of undeveloped land at Chakroi Agricultural Farm against the total requirement of about 1,000 acres.

(c) and (d). A proposal was mooted to cover these families within the ambit of

schemes under the Integrated Rural Development Programme (IRDP). Instead, the State Government have expressed a preference for grant of cash compensation, saying that loan aid in any form is not acceptable to the families.

#### **Foreign Missionaries**

279. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the missionaries who were asked to leave India during the last three years and the current year, State-wise;

(b) whether notices served on some of them have been withdrawn/cancelled;

(c) if so, the reasons in each case; and

(d) how many of them are still living in the country and follow-up action taken in each case so far?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d). Information is being collected and will be laid on the table of the House.

#### **Arrest of Foreign Nationals at IGIA**

280. SRI KALKADAS: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether some foreign nationals were apprehended on 8 August, 1989 at the Indira Gandhi International Airport for having entered India without any valid documents;

(b) if so, the details thereof; and

(c) whether the concerned Mission in New Delhi was informed about these nationals and if so, the response thereto and further action by Government?

THE MINISTER OF HOME AFFAIRS

(SHRI MUFTI MOHAMMED SAYEED): (a) to (c). Information is being collected and will be laid on the Table of the House.

financial losses incurred by DTC during 1988-89 are as under:-

(Rs. in crores)

**India-Pak Relations**

1988-89

281. PROF. SAIF-UD-DIN SOZ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are considering to make efforts to further normalise the relations with Pakistan; and

(b) if so, whether the matter relating to the opening of Srinagar-Rawalpindi road is also proposed to be taken up?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I K GUJRAL) (a) Yes Sir. The Government is keen to strengthen friendly co-operative relations with the neighbours.

(b) No such proposal is under Government's consideration.

**Losses Incurred by Delhi Transport Corporation**

282. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the financial losses incurred by the Delhi Transport Corporation during 1988-89 and 1989-90 so far.

(b) the main reasons therefor; and

(c) the steps being taken to improve the financial condition of the Corporation?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) As per provisional accounts, the details of

i)	Working Loss	52.20
ii)	Depreciation	13.80
iii)	Interest charges	32.99
iv)	Net loss	98.99

Delhi Transport Corporation has estimated that in the first 8 month of 1989-90, its loss would amount to Rs. 84.48 crores.

(b) and (c). DTC has been incurring losses mainly due to unremunerative fare structure and rising cost of labour and other inputs besides concessionality in passes to various groups of passengers such as, students, residents of resettlement colonies etc. For improving the financial performance of DTC, steps taken by DTC includes route-rationalisation economy in expenditure, better inventory control, prevention of leakage of revenues etc.

**Improvement In Calcutta Telephones**

283. SHRI CHITTA BASU: Will the Minister of COMMUNICATIONS be pleased to state the steps Government propose to take for the improvement of the working of the Calcutta Telephones?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): A project for improvement of telephone services of Calcutta Telephones is under execution. The project includes modernisation of the system with

(i) replacements of old electro-